

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court of Bombay, Bench at Nagpur, Bench at Aurangabad and High Court of Bombay at Goa** that :

An advance Final Hearing Matters List from the following categories of cases has been prepared for listing those matters for hearing before the Hon'ble Judges sitting otherwise than Vacation Judge in ensuing Summer Vacation 2017 commencing from 8th May 2017 and ending with 2nd June 2017.

List of Categories (Division Bench/Single Judge)

Appellate Side	Original Side
Civil Writ Petition	Writ Petition
First Appeal	
Criminal Appeal	

The Advance Regular Hearing Matters List is appended herewith for perusal by the Advocates and parties appearing in the matters.

The matters shall be placed before the Hon'ble Judges either from the pool of matters so listed or as per the specific directions of the Hon'ble Judges.

If any advocate or party appearing in the matter does not want to take up any of the matters mentioned in the advance final hearing matters list, other than the matters which are directed to be listed as per the direction of the Hon'ble Judges, shall give their written request to Registrar

(Judicial) or Prothonotary and Senior Master, as the case may be on or before 30th April 2017 after serving a copy thereof on the other side for not listing the matter before the Hon'ble Judge during aforesaid period.

The Advocate and parties shall prepare themselves and be ready to present their case on the dates on which such matters would be listed before the Hon'ble Judges.

The final list of the matters to be placed before the Hon'ble Judges during the aforesaid period shall be published separately.

Dated this 7th day of April 2017

By order,

Sd/-
(D.V. Sawant)
Prothonotary & Sr. Master,
High Court, O.S. Bombay

Sd/-
(R.M. Joshi)
Registrar (Judl-I),
High Court, A.S., Bombay